

**BEFORE THE NATIONAL GREEN TRIBUNAL
(EASTERN ZONE BENCH, KOLKATA)**

M.A. No. 20 of 2024/EZB

Arising out of O.A No. 65 of 2022/ EZB

In the matter of:
Subhas DattaApplicant

-Versus-

State of West Bengal and OthersRespondent

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Applicant

Subhas Datta
SUBHAS DATTA
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15 JAN 2025

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SUPPLEMENTARY AFFIDAVIT ON ADI GANGA

Most Respectfully Sheweth:

I, Subhas Datta, aged about 76 years, son of Late Baneswar Datta, by Religion – Hindu, occupation Chartered Accountant, residing at 25/1, Guitendal Lane, P.S+P.O+Dist. - Howrah, Pincode-711101, do hereby solemnly declare and say as follows:-

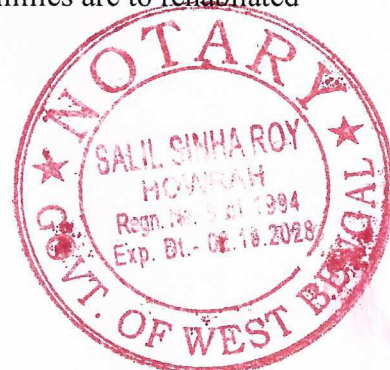
A 1790/25
SL. NO.

Removal of encroachment

1. That I am the applicant of the OA 65 of 2022, which relates the proper upkeep of Adi Ganga on which the Hon'ble Tribunal had directed to file brief affidavit stating the main issues in respect of which further consideration is required.
2. That it has been stated by the Chief Secretary in the affidavit dated 24th August 2024 that all the lands for STP & SPS are encroachment free. It has however been evident that for STP pipe line laying across both sides of Adi Ganga still there are several encroachments on which the affidavit is silent. Furthermore for STP/SPS eight families are to be rehabilitated

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for which the work order will be issued. There should be a time frame for such rehabilitation programme.

Installation of fencing

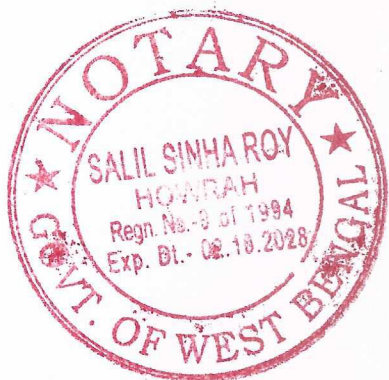
3. That it is stated that fencing work has been done for 4.5 kms but the full stretch of Adi Ganga within the city limit is about 15 kms. Therefore, out of total 30 kms of required fencing only a small portion has been completed. Nothing has been stated about the total fencing of the river banks wherefrom garbages and other discharges are thrown to the river.

Cleaning of floating materials

4. That other than 2/3 points for arresting the floating materials from Adi Ganga no such operation is being done resulting in continuous flow of wastes both during high tide as well as during low tide, which is freely floating on the river Adi Ganga.

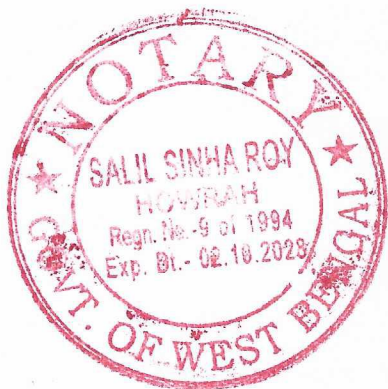
Dredging of Adi Ganga

5. That it has been stated that dredging of Adi Ganga is being carried out at different points stretching 5.82 kms. This dredging appears to be not scientific as flow of Ganga water to Adi Ganga both during high tide and reverse tide will be affected due to such point to point desiltation. Rather, such process should have been carried out in such a manner so that flow is constant and even through the entire stretch up to the point where high tide water level reaches.
6. In view of the above position it is respectfully prayed that the Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.



Subhas Datta
Subhas Datta

15 JAN 2025



VERIFICATION

I, Sri Subhas Datta, son of Late Baneswar Datta, aged about 76 years, by occupation Chartered Accountant, by religion Hinduism, residing at 25/1, Guitendal Lane, Post Office, Police Station and District - Howrah, Pin code - 711101, do hereby declare and state that the contents of the paragraph nos. ^{3, 4, 5}..... are true to the best of knowledge and the contents of the paragraph nos. ^{2, 3, 4}..... are my information derived from the relevant records which I verily believe to be true and the rests are my respectful submissions before the Hon'ble Tribunal.

Subhas Datta
DEPONENT

Prepared by me in my office

Subhas Datta
(Subhas Datta)

Applicant-in-person

Date : 15.01.2025

IDENTIFICATION BY ME &
SIGNED/L.T.I. TAKEN IN MY PRESENCE
Kalpada Dhali
Advocate

SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION

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S.S.R.
SALIL SINHA ROY
NOTARY HOWRAH

Kalpada Dhali (Avery Road)
Advocate, M.A., LL.B.
Registration No. - WB/669/2007
District Court, Howrah

15 JAN 2025